



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Promotion in J&K Legal (Gazetted) Service.

Government Order No: **6/35** -LD(Estt) of 2017.
Dated : 27 - 12 - 2017.

Pending confirmation by the Departmental Promotion Committee/Public Service Commission, sanction is hereby accorded to the:-

- i. officiating promotion of Mr. Khalid Abdullah Shah, Assistant Legal Remembrancer as Deputy Legal Remembrancer/Senior Law Officer in his own pay and grade, with charge allowance as admissible under rules; and
- ii. consequent upon the above, Mr. Khalid Abdullah Shah on his placement as Deputy Legal Remembrancer/Senior Law Officer is transferred from the office of Deputy Commissioner, Jammu and posted in the Directorate of Geology and Mining vice Smt. Vibhati Sharma.

The said promotion shall be subject to the following conditions:-

- (a) The promotion shall be without prejudice to seniority of members of service at each category which shall be determined after recommendations of Public Service Commission;
- (b) The above promotion shall be subject to outcome of any proceeding pending before any Court of Law; and
- (c) The officers are deemed to be relieved from their place of posting with immediate effect and in case they fail to join their new place of posting, their promotion order shall not take effect.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government.

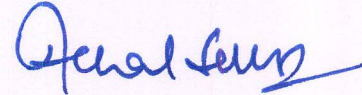
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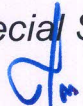
1. Divisional Commissioner, Jammu.
2. Commissioner/Secretary to Government, General Administration Department.
3. Director, Geology and Mining, J&K Jammu.

4. Director Finance, Department of Law, Justice and Parliamentary Affairs.
5. Secretary, Public Service Commission, J&K Jammu.
6. Concerned officer for compliance.
7. Private Secretary to the Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
8. Private Secretary to the Chief Secretary.
9. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
10. Government order file.
11. File concerned.



(Achal Seethi)

Special Secretary to Government.



27-12-2017